

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 607 of 2020

In the matter of:

Ashok Kumar

....Appellant

Vs.

K T C Foods Pvt. Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Rakesh Kumar, Ms. Preeti Kashyap and Mr. Ankit Sharma, Advocates.

For Respondents: Ms. Vijaya Singh, Mr. Vijay K. Singh, Ms. Daizy Chawla, for R-1 & R-2.

**Mr. Ritoban Sarkar and Mr. Gaurav Sethi, for R-3.
Mr. Anup Singh, for Liquidator.**

With

Company Appeal (AT) (Ins.) No. 650 of 2020

In the matter of:

Shiv Shakti Inter Globe Exports (P) Ltd.

....Appellant

Vs.

K T C Foods Pvt. Ltd. & Ors.

...Respondents

Present

For Appellant: Ms. Vijaya Singh, Mr. Vijay K. Singh, Ms. Daizy Chawla, Advocates.

**For Respondents: Mr. Ritoban Sarkar and Mr. Gaurav Sethi, for R-3.
Mr. Anup Singh, for Liquidator.**

ORDER

(Virtual Mode)

06.04.2021: Heard the Learned Counsel for the Appellant.

Learned Counsel for the Appellant and Respondents are present.

List this case for further Hearing on **03rd May, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

ha/nn